

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 65 of 2011**

**Dated: 13<sup>th</sup> October, 2011**

**Present:** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member

**Power Grid Corporation of India Limited** .... **Appellant(s)**

Versus

**C.E.R.C. & Ors.** .... **Respondent(s)**

**Counsel for the Appellant(s):** Mr. M.G. Ramachandran,  
Ms. Sneha Venkataramani

**Counsel for the Respondent(s):** Mr. Pradeep Misra for UPPCL

**ORDER**

We have heard the learned counsel for the Appellant for some time. He seeks some time to make further submissions.

Post the matter for further hearing on **19.10.2011.**

( V.J. Talwar )  
Technical Member

(Justice M. Karpaga Vinayagam )  
Chairperson

TS/KS